

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 3559
TO BE ANSWERED ON 24TH MARCH, 2026
MIGRANT WORKERS BENEFITTING UNDER ONORC

3559 # **DR. SANDEEP KUMAR PATHAK:**

Will the Minister of *Consumer Affairs, Food and Public Distribution* be pleased to state:

- (a): the number of migrant workers and those from the unorganized sector who have benefited so far under the One Nation One Ration Card scheme (ONORC), State-wise and year-wise;
- (b): the number of cases of inter-State ration lifting (inter-State portability) during the last three years; and
- (c): whether Government is adopting any specific strategy to improve the availability of PoS machines, remove technological barriers and increase beneficiary awareness for the complete and effective functioning of this scheme, if so, the details thereof?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) & (b): The One Nation One Ration Card (ONORC) is a nationwide IT-enabled system implemented by the Department of Food and Public Distribution to facilitate portability of ration cards under the National Food Security Act (NFSA). The facility is available across all 36 States/UTs, covering about 80 crore beneficiaries under NFSA (including PMGKAY). Under ONORC, eligible beneficiaries, particularly migrant workers and other mobile populations, are able to lift their entitled foodgrains from any Fair Price Shop (FPS) across the country through Aadhaar-based biometric authentication using ePoS devices.

However, specific identification of migrant workers and unorganized sector beneficiaries is not maintained separately under ONORC, as portability is a facility available to all NFSA beneficiaries.

The State/UT-wise and year-wise number of portability transactions, including inter-State portability transactions during the last three years, is placed at Annexure.

(c): More than 5.50 lakh (99.8%) out of a total of about 5.51 lakh Fair Price Shops (FPSs) in the country have been automated through installation of electronic Point of Sale (ePoS) devices

for distribution of foodgrains under Aadhaar-based authentication. As on date, more than 207 crore portability transactions have been recorded under the ONORC facility, reflecting its wide acceptance and effective utilization by beneficiaries.

Further, the Department is undertaking continuous awareness initiatives, including social media campaigns to enhance beneficiary awareness and promote effective use of the ONORC facility.

State/UT-wise number of portability transactions recorded during last three years

State Name	2023	2024	2025
ANDAMAN AND NICOBAR ISLANDS	14,212	16,485	21,135
ANDHRA PRADESH	23,479,103	25,217,768	27,325,928
ARUNACHAL PRADESH	-	91	-
ASSAM	730,789	346,582	324,371
BIHAR	91,089,751	108,642,685	132,321,057
CHHATTISGARH	70	3,892	2,475,288
DADAR & NAGAR HAVELI & DAMAN & DIU	98,389	148,114	174,049
DELHI	5,103,728	13,387,950	14,766,996
GOA	22,929	52,852	76,652
GUJARAT	1,441,635	2,038,082	2,624,568
HARYANA	11,968,023	21,557,110	23,315,748
HIMACHAL PRADESH	38,271	117,699	31
JAMMU AND KASHMIR	662,628	899,055	982,566
JHARKHAND	3,329,941	4,547,607	4,775,773
KARNATAKA	12,562,920	12,465,740	11,769,583
KERALA	13,527,206	14,965,803	16,301,332
LADAKH	205	3,026	9,297
LAKSHADWEEP	11,056	19,961	18,036
MADHYA PRADESH	14,581,063	16,907,385	18,244,226
MAHARASHTRA	11,982,247	14,148,343	15,537,152
MANIPUR	1	-	-
MEGHALAYA	150	253	302
MIZORAM	7,341	12,460	32,155
NAGALAND	20,428	30,538	47,160
ODISHA	798,167	990,415	1,471,888
PUNJAB	3,134,456	12,713,948	16,151,502
RAJASTHAN	26,937,165	28,436,912	31,952,159
SIKKIM	7,098	27,658	9,734
TAMIL NADU	3,834,179	4,798,325	5,567,456
TELANGANA	12,605	20,371,293	22,116,172
TRIPURA	409,372	355,165	394,796
UTTAR PRADESH	29,813,083	36,643,303	42,789,286
UTTARAKHAND	276,926	343,061	430,717
WEST BENGAL	4,061,156	4,669,438	3,763,494
Grand Total	259,956,293	344,878,999	395,790,612